

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.808
ANSWERED ON 24.07.2025**

BATTERY SWAPPING STATIONS

**†808. SHRI NARAYAN TATU RANE:
SHRI SHASHANK MANI:**

**Will the Minister of POWER
be pleased to state:**

- (a) the details of battery-swapping stations located in urban and rural areas across the country, State-wise;**
- (b) whether the Government has any plan to expand this scheme and if so, the details thereof;**
- (c) whether the Government has formulated any strategy to implement these guidelines and collaborate with State Governments to ensure that battery-swapping stations are strategically located in urban and rural areas;**
- (d) if so, the details thereof along with the timelines fixed and locations identified for implementation, if any;**
- (e) the manner in which the Government perceives the role of public-private partnerships in expanding battery-swapping infrastructure;**
- (f) the details of the incentives or framework proposed to encourage private sector participation; and**
- (g) whether electricity is a critical component of sustenance?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a): As on 1st July 2025, as per data available with Bureau of Energy Efficiency (BEE), 2611 Battery Swapping Stations (BSS) have been deployed across the country. State-wise details are at Annexure.

(b) to (d): To ensure widespread availability of BSS, the Ministry of Power in its Guidelines for Installation and Operation of Battery Swapping and Charging Stations issued on 10th January 2025, recommended establishing BSS on both sides of highways, expressways and major roads and in urban areas as specified.

Key suggestions involving State Governments in implementing these guidelines are:-

- (i) A State level Steering Committee chaired by Secretary in-charge of Energy, comprising Secretaries of Transport, Municipal Administration and Urban Development, and other relevant officials, will plan and monitor the implementation of BSS Infrastructure at the State level.**
 - (ii) Each state will designate a State Nodal Agency responsible for coordinating with DISCOMs and the State Electricity Regulatory Commission to facilitate electricity connections for BSS.**
 - (iii) A Central Steering Committee chaired by the Additional Secretary, Ministry of Power including Members from relevant Ministries, State representative, Bureau of Energy Efficiency (BEE), and the Central Electricity Authority (CEA) will periodically review the implementation of the guidelines.**
 - (iv) BEE will work collaboratively with DISCOMs and State Government entities for implementation of the guidelines.**
- (e) & (f) : The guidelines emphasize the role of public-private partnerships in expanding the battery swapping infrastructure. Setting up BSS has been designated as de-licensed activity, simplifying the process for businesses.**

To make the land available at affordable rates, it has been suggested that public land be made available to Government or Public entities on a revenue-sharing model at ₹1 per kWh. For private entities, the land may be made available through a competitive bidding process at a floor price of ₹1 per kWh. Additionally, public tenders involving government land for the establishment of BSS have been suggested to be kept technology agnostic. State Governments have been advised to permit round- the- clock operations for BSS.

(g): Electricity constitutes a critical component in the economy. As per the report by the Bureau of Energy Efficiency (BEE), electricity accounted for approximately 22.2% total final energy consumption.

ANNEXURE**ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION
NO. 808 ANSWERED IN THE LOK SABHA ON 24.07.2025**

State/ UT-wise deployed Battery Swapping Station (BSS)

| Sl. No. | State | No. of BSS |
|----------------|-----------------------|-------------------|
| 1 | Andhra Pradesh | 2 |
| 2 | Bihar | 48 |
| 3 | Delhi | 878 |
| 4 | Haryana | 171 |
| 5 | Karnataka | 347 |
| 6 | Kerala | 20 |
| 7 | Madhya Pradesh | 2 |
| 8 | Maharashtra | 24 |
| 9 | Orissa | 2 |
| 10 | Punjab | 22 |
| 11 | Rajasthan | 104 |
| 12 | Telangana | 146 |
| 13 | Uttar Pradesh | 839 |
| 14 | Uttarakhand | 5 |
| 15 | West Bengal | 1 |
| Total | | 2,611 |
